

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 245 & 244 OF 2017 IN
DFR NO. 4191 OF 2016**

Dated: 31st August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Maharashtra State Electricity Transmission Co. Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. M. Y. Deshmukh
Counsel for the Respondent(s) : Ms. Swapna Seshadri
Ms. Dipali Sheth for R-2

ORDER

It is represented that learned counsel for Respondent No.2, who comes from Bombay, has some difficulty.

List the matter on **18.09.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt